भी सदल विहासे वाकारेयोः उनाव्यक्ष महोदय, इस सरकार की दयनीय दशा देख कर मुझे बड़ी चिन्ता है। मिल-मालिक द्वाप की मदद नहीं करते। उनके खिलाफ कार्यदाही कीजिये, हम द्वापका समर्थन करेगे।

MR. DEPUTY SPEAKER: The Question Hour is over. (Interruptions)

## WRITTEN ANSWERS TO QUESTIONS Time bound programme for drinking water for villages

\*849 PROF MADHU DANDA-VATE: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether any time limit has been fixed to provide drinking water facilities to all the problem villages in the country; and
- (b) if so, what steps have been planned to complete this task in prescribed time?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, S.1

(b) Considerably larger outlay has been provided in the Sixth Plan. Steps have also been taken to assess the requirements of materails, equipment, manpower, etc. for the timely implementation of the programme.

## फैजाबाद जिले के झकबरपुर गें रेलडाक सेवा कार्यालय

\*852. श्री राम श्रवध : क्या संचार मंत्री यह बताने की कृता करेगे कि :

- (क) क्या सरकार ने कुछ समय पहले फैंजाबाद जिला (उत्तर प्रदेश) में धकबरपुर में एक रेल डाक संवा कार्यालय की मंजूरी दी बी किन्तु इस बारे में धब तक कोई कार्यवाही नहीं की गई है;
- (ख) यदि हो, तो इस कार्यालय के खोले जाने में विलम्ब होने के क्या कारण हैं; भीर

(ग) प्रकारपुर के रेल बाक सेवा कार्यालय के कब तक कार्य शुरू करने की संभावना है और इस बारे में ब्यारा क्या है ?

संबार मंत्री (सी सी० एम० स्टोक्तन) (क) फैंश बाद जिले में अकबरपुर के लिए किसी भी रेल डाक सेवा कार्यालय की मंजूरी नहीं दी गई है।

(ख) एवं (म). प्रश्नही नही उठता।

## National Land Use Commission

- \*853. SHRI DIGVIJAY SINH: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether a National Land Use Commission is in the process of being formulated;
- (b) if so, when it is likely to be enunciated:
- (c) when the State Land Use Boards were constituted and how many States adopted them; and
  - (d) how have they performed?

THE MINISTER OF AGRICUL-TURE AND RURAL RECONSTRUC-TION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) Setting up of a Commission to serve as a policy planning, coordinating and monitoring agency for issues concerning the health and scientific management of the country's land resources is under active consideration of the House.

- (b) During the current financial year.
- (c) A statement is laid on the Table of the House.
- (d) By and large they have not been active so far.

## Statement

States/U.Ts. which have constituted State Land Use Boards (SLUBs)						Since when State Land Use Boards constituted			
(A)	States		-		_	-			
1.	Himachal Pradesh						1974		
2.	Madhya Pradesh						1974		
3-	Manipur .			•	•		1974		
4.	Uttar Pradesh						1975		
5-	Haryana						1975		
6.	Tamil Nadu	•	•	•	•	•	1975	Now, the work of Tamil Nadu State Land Use Board has been trans- ferred to the State Planning Commission	
7.	Kerala .						1975	-	
8.	Bihar .						1975		
9.	Karnataka						1975		
10.	Assam						1975		
11.	Meghalaya						1975		
12.	West Bengal						1975		
13.	Nagaland .						1975		
14.	Punjab			٠			1975		
15.	Tripura			•			1975		
16.	Jammu & Kashmir	· .					1975		
17.	Maharashtra .						1976		
18.	Rajasthan						1978		
19.	Andhra Pradesh .						1978		
20.	Orissa						1978		
(B)	Union Territories								
21.	Arunachal Pradesh						1974		
22.	Lakshadweep .						1974		
23.	Goa, Daman & Di	iu .					1975		
24.	Pondicherry						1976		
25.	Delhi						1977		
26.	Mizoram						1977		